

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

**O.A.NO. 526 OF 1993**  
**TJANO:**

**DATE OF DECISION 30-7-1996**

P.L. Kumar,

Petitioner

Applicant-in-person,

~~Advocate for the Petitioner(s)~~

Versus

Union of India & Ors.

Respondents

Mr. Akil Kureshi,

Advocate for the Respondent(s)

**CORAM**

**The Hon'ble Mr. V. Radhakrishnan, Admn. Member.**

**The Hon'ble Mr.**

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lerdships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

P.L. Kumar, Manager  
PFF/TSSG/SAC,  
34/282, Vidyanagar Flats,  
Neaf Azad Society,  
Ahmedabad - 380 015.

..... Applicant.

(Applicant-in-person)

Versus.

1. Union of India, New Delhi  
(Notice to be served through)  
The Secretary, Department  
of Space, Antariksha Bhavan,  
New BEL Road,  
Bangalore.

2. Shri P.P. Kale,  
Director,  
Space Applications Centre,  
Ahmedabad.

3. Shri George Joseph  
Associate Director  
Space Applications Centre  
Ahmedabad.

4. Shri S.R. Naik  
Group Director, T.S.S.G.  
Space Applications Centre,  
Ahmedabad.

5. Shri C. Lal  
General Manager  
KFTF/TSSG  
Space Applications Centre,  
Ahmedabad.

..... Respondents.

(Advocate: Mr. Akil Kureshi)

ORAL ORDER

O.A.No. 526/1993

Date: 30-7-1996.

Per: Hon'ble Mr. V. Radhakrishnan, Admn. Member.

Mr. P.L. Kumar, applicant-in-person. In view  
of the pursis filed by him requesting for permission  
to withdraw the O.A., permission granted. O.A. stands  
disposed of as withdrawn. No order as to costs.

  
(V. Radhakrishnan)  
Member (A)